

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 1533 of 1994

New Delhi, dated the 13th May, 1996

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HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Shri Jagat Ram,
S/o Shri Amar Dutt.
2. Shri Jarnail Singh,
S/o Shri Sewa Ram
3. Shri Ajaib Singh,
S/o Shri Gajjan Singh
4. Shri Chunni Lal,
S/o Shri Jati Ram
5. Shri Durga Bahadur,
S/o Shri Jagbir
6. Shri Chunni Lal,
S/o Shri Manghat
7. Shri Saffi,
S/o Shri Pirculam
8. Smt. Gunjali,
S/o Shri Lathi Ram
9. Urmila,
C/o Shri Tulsi Ram
10. Shri Ram Sakal,
S/o Shri Bachan Mahto
11. Shri Prem nath,
S/o Shri Thawaria
12. Shri Harish Kumar
S/o Shri Goverdhan Dass
13. Shri Randhir Singh,
S/o Shri Balwant Singh
14. Shri Des Raj
S/o Shri Mahabir
15. Shri Sohan Lal,
S/o Shri Lachhman Dass
16. Shri Vinod Kumar,
S/o Shri Goverdhan Dass
17. Shri B. Upinder Reddy
S/o Shri B. China Reddy
18. Shri Bal Chand,
S/o Shri Joti Parshad

19. Shri Ram Avtar,
S/o shri Dhana

20. Shri Kamleshwar Prasad,
S/o Shri Asha Ram

21. Shri Yamin,
S/o Shri Baskat

22. Shri Sham Lal,
S/o Shri Ohari Lal

23. Shri suresh Narain,
S/o Shri Daya Ram

24. Shri Chhotey Lal,
S/o Shri Ram Path

25. Shri Ram Saran,
S/o Shri Salig Ram

26. Shri Surinder Kumar,
S/o Shri Gian Chand

27. Shri Sur Chander Bhan,
S/o Shri Mohan Singh

28. Smt. Dulari,
C/o Shri Hari Singh

29. Shri Gurdev Singh,
S/o Shri Surjeet Singh

30. Shri Virender Kumar,
S/o Shri Jila Singh

31. Shri Balbir Singh,
S/o Shri Bhag Singh

32. Shri Raja Ram,
S/o Shri Ram Chander

33. Shri Kapoor Singh,
S/o Shri Kura Ram

34. Shri Mahima Ram,
S/o Shri Jadi Ram

35. Shri Sukhdev Singh,
S/o Shri Jeth Ram,

36. Smt. Chasian Bai,
S/o Shri Mangal Bagh

37. Shri Brij Kishore,
S/o Shri Sardar

38. Shri Ram Charitar,
S/o Shri Janki

39. Shri Ram Swaroop,
S/o Shri Sukhan

40. Shri Jagat Ram,
Bal Ram



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41. Smt. chandar Bai,
W/o Shri Jagat Ram
42. Shri Bal Krishan,
S/o Shri Arjun
43. Shri Sat Narayan,
S/o Shri Shiv Balak
44. Shri Rishpal Singh,
S/o Shri Babu Ram
45. Shri Amarjit Singh,
S/o Shri Prem Singh
46. Shri lai Lal,
S/o Shri Hathi Ram
47. Shri Sukahu,
S/o Shri Bodh Raj
48. Shri Prem Chand,
S/o Shri Tilak Raj
49. Prabhat Chand,
Shri Churi Ram
50. Shri Avtar Singh,
S/o Shri Govardhan
51. Shri Kuppuswamy
S/o Shri Amavasai
52. Shri Ram Kumar
S/o Shri Kailash Chand
53. Shri Dardakan,
S/o Shri Dhan Pal
54. Shri Janardhan,
S/o Shri Tiliu Ram
55. Smt. Sukhveer Shah,
W/o Shri Prem
56. Smt. Mukesh Lata,
W/o Shri Faqir Chand
57. Shri Rameshwar,
Shri Ram Chander
58. Smt. Sudesh Verma
W/o Shri Vijay Kumar
59. Shri Narinder,
S/o Shri Puran Chand
60. Shri Baboo Lal,
s/o Shri mahadev
61. Shri Dhanwal,
S/o Shri Sardakar
62. Shri Baboo,
S/o Shri Sarwan

63. Shri Dhaneshwar Sahu,
Shri Shyam Sunder Sahu

64. Shri Avnash Kumar,
S/o Shri Madan Lal

65. Shri Nand Kishore
S/o Shri Ram Nath

66. Rasika,
C/o Shri Bhagwat

67. Shri Sukni,
S/o Shri Bhagwano

68. Shri Virender Kumar,
S/o Shri Vishweshwar

69. Shri Jhajla Ram,
S/o Shri Jagmohan

70. Shri Jag Nandan,
S/o Shri Ram Bharose

71. Shri Bhajwan Deen, APPLICANTS
(All the above applicants
Working as Khallasi,
under Dy. Chief Engineer (C),
Northern Railway,
Chandigarh.

(By Advocate: Shri B.S. Maine)

VERSUS

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. The Chief Administrative Office, r
Northern RailawY,
Kashmeri Gate,
Delhi.

3. The Divisional Railway Manager,
Northern Railway,
Ambala Cantt. RESPONDENTS

(By Advocate: B.K. Aggarwal)

ORDER (ORAL)

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By Hon'ble Mr. S.R.Adige, Member (A).

We have heard Shri B.S.Mainee, for the applicant and Shri B.K.Agarwal for the respondents.

2. Both the counsel agree that this OA may be disposed of by vacating the interim order dated 6.9.95 whereby the Respondents had been directed to keep the results of the screening test in abeyance until further orders, and with a direction to the respondents to declare the results forthwith.

3. Shri Mainee upon instructions from his clients who were present in Court stated that out of the 74 applicants only one, namely Shri Yamin remained unscreened as he was not present when the screening was done. Respondents should consider Shri Yamin's case for screening in accordance with relevant rules and instructions.

4. This OA is disposed of accordingly.
No costs.

A.Vedavalli

(DR.A.VEDAVALLI)
MEMBER (J)

S.R.Adige
(S.R.ADIGE)
MEMBER (A).

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